

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5404

ANSWERED ON:13.12.2010

WORLD EXPO FAIR

Basavaraj Shri Gangasandra Siddappa;Sudhakaran Shri K.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether a dispute between the contractors of the Indian Pavilion and the Chinese workers over low and irregular payment of wages at Shanghai World Expo Fair in China is pending;

(b) if so, the details and the reasons therefor;

(c) whether the workers had blocked the entry to the Pavilion during India's National Day celebrations on August 18, 2010 but relented on the assurances of early settlement of wage dispute; and

(d) if so, the details and corrective steps being taken to resolve the issue?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): There are no disputes pending between the Chinese workers and the contractors of the India pavilion engaged by India Trade Promotion Organization.

(c) & d): The workers did not block entry to Indian Pavilion during India's National Day Celebrations on August 18, 2010.